

**12.00 Noon**

**PAPERS LAID ON THE TABLE**

**Notification of the Ministry of Environment and Forests**

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA) : On behalf of Shri T. R. Balu, Sir, I lay on the Table under section 26 of the Environment (Protection) Act, 1986 a copy (in English and Hindi) of the Ministry of Environment & Forests Notification G.S.R. No. 407(E) dated 31st May, 2001 publishing the Environment (Protection) Amendment Rules, 2001. [Placed in Library. See No. LT.4003/01]

**Report and Accounts (1999-2000) of the Indian Institute of Technology, Kharagpur and related papers**

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT) : Sir, on behalf of Dr. Murli Manohar Joshi I lay on the Table a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1999-2000.
- (b) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1999-2000, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.4120/01]

**I. Notification of the Ministry of Railways**

**II. Report and Accounts (1999-2000) of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi and related papers**

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : Sir, I lay on the Table:-